3.

for order

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

CP(CAA) No.395/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name	of the Company	Orient Paper & Industrie	es Limited.	
Under Section		232 (8)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr. D. N. Slexma, Adv m. Trivikran Kleiter, Adr Jefthar. m. Shoulendre Join, Ah

## ORDER

Ld. Counsel for the petitioners is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Ad

Member (J)

(Vijai Pratap Singh) Member (J)